

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

Company Appeal (AT) No. 34 of 2020

IN THE MATTER OF:

Anjana Sanghi & Ors.

...Appellants

Versus

Gireesh Kumar Sanghi & Ors.

...Respondents

Present: -

For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Mr. Anirudh Wadhwa, Mr. Lakshya Kampani and Mr. S. Abhishek Lyer, Advocates

**For Respondent: Mr. Yogesh Jagia, Advocate for R – 1-5 & 9.
Mr. Rajbhushan Shinde and Mr. Aaditya Gambhir, Advocates for R- 10.**

Ms. Aayushi Sharma Khazanchi, Advocate for R- 11.

ORDER
(Virtual Mode)

28.01.2021 When the case was called out Learned Counsel for the Appellant is present.

Learned Counsel for the Respondent No. 10 submits that he has filed the 'Notes of Submissions' on 27.01.2021 as directed on 07.01.2021.

List the Appeal 'For Hearing' on **1st March, 2021** at **2:00 PM**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)